

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

CP No.445/2017 in
OA No.448/2013

This the 22nd day of September, 2017

**Hon'ble Shri Justice Permod Kohli, Chairman
Hon'ble Shri Shekhar Agarwal, Member(A)**

Puran Chand, Retd., STO/Aged 74 Yrs.
S/o Sh. Sedu Ram
R/o 27 A LIG Flats, Prasad Nagar
Karol Bagh, New Delhi.

....Applicant

(Through Advocate: Shri U. Srivastava)

Versus

1. Sh. Rajiv Mehrishi, Secretary, GOI
Ministry of Home Affairs
North Block, New Delhi.
2. Dr. M.M. Kutty, Chief Secretary, Govt. of NCT Delhi
Delhi Secretariat, New Delhi
3. Sh. R. Chopra, Dy. Secretary (VIG)
Directorate of Vigilance
GNCTD, 4th Level, C Wing, Delhi Sectt.
New Delhi.Respondents

(Shri Yogesh Jain, Assistant Commissioner, GST, Departmental Representative)

Order (oral)

Justice Permod Kohli:

Shri Yogesh Jain, Assistant Commissioner, departmental representative appearing on behalf of respondents has produced a copy of Order dated 15.09.2017 passed by the Hon'ble High

Court of Delhi in WP(C) No. 8246/2017 whereby the Order passed by this Tribunal has been stayed.

2. In this view of the matter, the present contempt proceedings are dropped with liberty to the applicant to seek revival in the event the Order passed by the Tribunal survives in the writ petition.

(Shekhar Agarwal)
Member(A)

(Justice Permod Kohli)
Chairman

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